

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 671
TO BE ANSWERED ON THE 09th DECEMBER, 2022**

IMPLEMENTATION OF NHM IN ODISHA

671. SHRI. RAMESH CHANDRA MAJHI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to State:

- (a) the details of the components under which funds have been released for National Health Mission (NHM) in Odisha; and
- (b) the details of each of the proposals received from the State Government of Odisha under NHM during the last three years along with the action taken by the Union Government on each of such proposals?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) and (b): Details of the Central Releases under various components under National Health Mission (NHM) to the State of Odisha during F.Y. 2019-20 to 2021-22 is as follows:-

(Rs. in crore)				
S.No.	Name of the Programme	2019-20	2020-21	2021-22
1	NRHM-RCH Flexible Pool	824.46	831.35	895.11
2	Flexible Pool for Communicable Disease Control Programmes	60.37	262.21	65.24
3	Flexible Pool for Non-Communicable Disease Programmes	45.90	0.00*	4.85
4	Infrastructure Maintenance	522.31	504.13	277.36
A.	National Rural Health Mission-Flexible Pool (NRHM) (1+2+3+4)	1453.04	1597.69	1242.57
B.	National Urban Health Mission-Flexible Pool (NUHM)	22.10	19.94	20.50
National Health Mission (NHM) (A+B)		1475.14	1617.63	1263.07

Note:

1. The above releases relate to Central Govt. Grants & do not include State share contribution.

*Funds under NCD flexible pool not released during the FY 2020-21 due to high unspent balance.

Under National Health Mission (NHM), Ministry of Health and Family Welfare (MoHFW) provides the technical and financial support to States/UTs for strengthening of their healthcare systems. The proposals from State/UT Governments are received in the form of Programme Implementation Plans (PIPs) under NHM and Government of India provides approval for the proposals in the form of Record of Proceedings (RoPs) as per norms & available resources. The proposals received in the form of PIPs from State/ UT are accorded approval by Government of India as per the detailed discussion during the meeting of National Programme Coordination Committee (NPCC) which are jointly attended by both the State and Central officials within their overall Resource Envelope.

The details of PIPs and RoPs in the last three years for all States/UTs are available at website of National Health Mission i.e. <https://nhm.gov.in> at the Uniform Resource Locator (URL) as under:

<https://nhm.gov.in/index4.php?lang=1&level=0&linkid=45&lid=58>
